

IN THE NATIONAL GREEN TRIBUNAL [SZ] AT CHENNAI

Original Application No.1 8 8 ...of 2020

BETWEEN

James Mathew, Kalathil House, Kalanjoor-689694.....APPLICANT

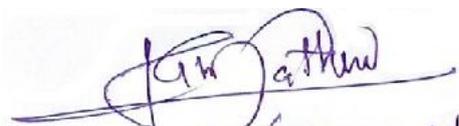
Vs

UNION OF INDIA AND OTHERSRESPONDENTS

Objection to the Joint Committee Report by the applicant

1. This Hon. National Green Tribunal (SZ) by order dated 07.02.2020 appointed a Committee is to 'inspect the area in question for considering the allegations in the petition and then submit a factual report and action taken report if there is any violation found within a period of two months to this Tribunal'. The said order was passed on 7-2-2020 in O.A.No. 29 of 2020. As the concerned and issue concerned is it is made applicable to this case also. The said Committee made a report dated 27-07-2020. As the said report is also applicable to this case this objection is filed.

2. Though the Committee has stated much in tune with the reply given by the respondents they have conveniently omitted to specifically state the fact that it is a forest area and is covered under the Forest Conservation Act, 1980. The Committee has believed the story of the respondents that the 2018 and 2019 floods has deposited debris in the area without any materials to support it. They have deliberately ignored the fact that the land in question is a forest area. The prior approval of the Central Government is required for any non-forest activity within the area of any 'forest'.


James Mathew

3. It is respectfully submitted that the Committee has conveniently omitted to consider the letter and the report of Additional and Principal Chief Forest Conservator (Vigilance and Forest Intelligence), Thiruvananthapuram to the Principal Chief Conservator dated 07-03-2020. The said report has been prepared after perusing 12 documents. This report and the documents produced were conveniently omitted to be considered by the said Committee.

4. It is respectfully submitted that had they been considered the same they ought to have come to a different conclusion.

Dated this the 8TH day of January, 2021.



Counsel for the Applicant



James Mathew

Applicant